

No.9/2/2017-Coord(RTI)  
भारत सरकार/Government of India  
कारपोरेट कार्य मंत्रालय /Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
New Delhi-110 001  
Dated: 24.03.2017

**OFFICE ORDER**

In terms of provisions contained in Section 19(1) of the RTI Act, 2005, Sh. Rakesh Tyagi, Director is hereby designated as the Appellate Authority in respect of CSR Cell of the Ministry..

*Anil Prashar*

(Anil Prashar)

Under Secretary to the Govt. of India  
Tele: 23381349

To

Shri Rakesh Tyagi  
Director, MCA

**Copy to:**

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to EA/JS(B)/JS(AC)
4. DD(SR)-CSR Cell
5. e-Governance cell with request to upload the Office Order under the RTI column on the Website of this Ministry, with caption "**Designation of Appellate Authority in respect of CSR Cell, MCA-Office Order dated 24.03.2017**"